

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 143(ND)/2017

IN THE MATTER OF:

Mr. Sharvan Kumar Choudhary

.....Petitioner

v.

Registrar of Companies

.....Respondent

SECTION : UNDER SECTION 252(3)

Order delivered on 21.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President


Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) :

For the Respondent(s) :

ORDER

For the reasons mentioned in paragraph 2 of the application, we recall the order dated 24.07.2017 dismissing the petition for non prosecution. The petition is restored at its original number and the same be listed for hearing on 30.08.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

21.08.2017
Vineet